

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 20th April, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 149/2017(CZ)	Praveen Richariya & 2 Ors. Vs State of Madhya Pradesh & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
2.	Original Application No. 10/2018(CZ)	National Centre for Human Settlements and Environment Vs State of M.P. & 2 Ors.	Mr. Anurag Maheshwari, Adv.	
AFTER NOTICE				
3.	Original Application No. 148/2017(CZ)	Alok Dubey Vs State of Chhattisgarh & 4 Ors.	Mr. Ritwik Dutta, Adv. Mr. I.B.Shastri, Adv. Mr. Siddarth chouhan, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 117/2016(CZ) (M.A.No.457/17) (M.A.No.48/18)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & 11 Ors.	Mr. Ashish Kumar Pandey, Adv. Dr. S.R. Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Pramod Saxena, Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 112/2017(CZ)(THC) (W.P.No.19582/14)	M/s Janta Dairy Farm Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv. Mr. Qasim Ali, Adv. Mr. E.A.Qureshi, Adv.	
6.	Original Application No. 113/2017(CZ)(THC) (W.P.No.19583/14)	Janakraj Khatri Dairy Vs State of M.P. & Ors.	Mr. ABhijit Bhowmik, Adv. Mr. Qasim Ali, Adv. Mr. E.A.Qureshi, Adv.	

Note : No Hon'ble Members is posted in this bench. The Cases listed on 20-04-2018 shall be adjourned to 15-05-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in